

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION NO.2807**  
TO BE ANSWERED ON 12.03.2021

**ORPHANAGES**

2807. SHRI VINAYAK RAUT:  
SHRIMATI VEENA DEVI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of orphanages across the country, State/UT-wise including Maharashtra and Bihar, location-wise;
- (b) the number of orphans and abandoned children across the country, orphanages-wise;
- (c) the funds allocated/released and utilised for said orphanages during the last three years; and
- (d) whether any suggestions have been received by Government of Maharashtra and Bihar regarding condition of orphanages and orphans children living there, if so, the details thereof and the action taken in this regard so far?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): As per the information provided by the States/UTs, total number of Child Care Institutions (CCIs) including Specialised Adoptions Agencies (SAAs) alongwith the number of orphan/abandoned/surrendered children supported under Child Protection Services (CPS) Scheme, is at **Annexure-I**.

The details of fund released and utilized by States/UTs during the last three year under CPS, is at **Annexure-II**.

The Juvenile Justice (Care and Protection of Children) Act, 2015 and Model Rules, 2016 framed thereunder provides for monitoring, inspection, standards of care and measures to be taken by the State Governments/UT Administrations. The primary responsibility of execution of JJ Act and implementation of the Scheme rests with States/UTs. The National and State Commissions for protection of Child Rights have been established under the provisions of the Commissions for protection of Child Rights Act, 2005, to monitor the action taken for welfare of children, inter alia.

\*\*\*

**Annexure-I**

**Annexure referred to in reply to part (a) to (b) of Lok Sabha Un-Starred Question No.2807 for 12.03.2021 raised by Shri Vinayak Raut & Shrimati Veena Devi regarding "Orphanages".**

**Details of total number of CCIs including SAAs alongwith the number of children supported under CPS Scheme during current financial year.**

S. No.	State/UT	Children Home	Beneficiaries	Specialized Adoption Agencies	Beneficiaries
1	Andhra Pradesh	56	2526	14	122
2	Arunachal Pradesh	4	155	1	10
3	Assam	36	1372	19	78
4	Bihar	13	599	13	132
5	Chhattisgarh	44	1630	12	119
6	Goa	16	555	2	16
7	Gujarat	53	1436	13	125
8	Haryana	24	1060	7	57
9	Himachal Pradesh	30	1178	1	8
10	Jammu and Kashmir	10	542	2	0
11	Jharkhand	28	910	12	92
12	Karnataka	68	2856	31	379
13	Kerala	17	436	11	65
14	Madhya Pradesh	44	1793	26	210
15	Maharashtra	22	975	18	180
16	Manipur	41	1329	9	98
17	Meghalaya	37	802	4	5
18	Mizoram	35	1041	7	26
19	Nagaland	23	507	4	15
20	Odisha	90	6446	27	263
21	Punjab	13	417	6	77
22	Rajasthan	61	3005	21	211
23	Sikkim	14	476	4	20
24	Tamil Nadu	187	12450	20	200
25	Tripura	20	728	6	44
26	Uttar Pradesh	46	1993	25	386
27	Uttarakhand	9	301	5	11
28	West Bengal	59	3307	25	322
29	Telangana	31	1017	11	320
30	Andaman & Nicobar	10	401	2	10
31	Chandigarh	5	254	2	20
32	Dadra and Nagar Haveli	0	0	1	10
33	Daman and Diu	1	25	0	0
34	Lakshadweep	0	0	0	0
35	Delhi	22	1019	3	50
36	Puducherry	22	904	2	35
	<b>Total</b>	<b>1191</b>	<b>54445</b>	<b>366</b>	<b>3716</b>

**Annexure-II**

**Annexure referred to in reply to part (c) to (d) of Lok Sabha Un-Starred Question No.2807 for 12.03.2021 raised by Shri Vinayak Raut & Shrimati Veena Devi regarding "Orphanages".**

**The details of fund released and utilized by States/UTs during the last three year under CPS.**

Sl. No.	State/UT	2017-18		2018-19		2019-20	
		Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized
1	Andhra Pradesh	1469.88	1537.11	1870.01	1477.11	1373.53	1679.85
2	Arunachal Pradesh	643.71	180.00	37.63	526.03	1174.11	449.14
3	Assam	2932.68	1608.78	3379.63	2015.65	3363.95	1730.54
4	Bihar	541.56	1609.84	2621.87	1619.23	1405.39	2334.30
5	Chhattisgarh	3181.97	1701.20	2151.01	2710.68	2098.74	2036.07
6	Goa	728.53	54.44	16.03	80.17	19.63	94.56
7	Gujarat	590.11	1767.24	2251.55	1790.09	2146.27	1923.30
8	Haryana	1858.22	2500.00	1387.60	1693.65	2217.99	1642.22
9	Himachal Pradesh	1835.01	1833.11	1342.64	1349.88	1607.40	1416.52
10	Jammu & Kashmir	807.48	807.48	2106.94	1189.53	1225.16	2325.80
11	Jharkhand	1714.57	1641.76	1480.26	1491.25	1845.80	1577.14
12	Karnataka	3272.45	1364.04	4022.56	3285.56	3290.45	2969.37
13	Kerala	1849.45	1275.72	1263.77	1263.77	1519.74	754.30
14	Madhya Pradesh	3262.77	2582.87	2959.23	3070.18	3052.72	2388.42
15	Maharashtra	608.15	2697.87	3156.52	1922.01	2449.63	1941.08
16	Manipur	1886.33	2103.00	3866.99	3660.70	3102.72	3073.00
17	Meghalaya	1846.60	1846.60	2254.51	2254.51	2241.71	2234.49
18	Mizoram	1917.51	1917.51	2042.28	2042.28	2530.43	2136.90
19	Nagaland	1457.45	1457.45	1787.12	1779.05	2085.95	2054.82
20	Orissa	2599.30	2782.53	4352.44	3398.22	3541.66	3436.79
21	Punjab	143.24	875.43	1244.17	534.19	722.00	815.29
22	Rajasthan	4752.30	2995.81	3584.72	3584.72	3195.88	4041.72
23	Sikkim	662.76	125.43	379.25	512.55	662.51	618.96
24	Tamil Nadu	2013.12	5512.50	7895.14	8622.16	14915.36	10624.87
25	Telangana	894.82	633.08	1329.23	1647.72	1726.38	1190.19
26	Tripura	446.81	499.00	885.77	849.54	879.61	601.03
27	Uttar Pradesh	1830.67	4222.98	7834.39	5347.81	4277.72	4173.25
28	Uttarakhand	907.57	731.40	1344.40	405.84	918.58	1722.38
29	West Bengal	5073.56	4232.67	2372.13	3391.03	2815.10	4285.62
30	Andaman & Nicobar Island	31.66	93.36	218.85	201.17	329.62	211.53
31	Chandigarh	194.32	236.17	577.58	259.27	0.00	344.99
32	Dadra & Nagar Haveli	24.82	69.90	11.24	90.74	193.97	80.85
	Daman & Diu	21.89	83.00	18.42	67.77	141.79	72.36
33	Delhi	354.33	907.88	1007.39	849.99	972.86	717.64
34	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
35	Ladakh						
36	Puducherry	114.35	426.20	398.43	334.79	501.96	513.60
	<b>Total</b>	<b>52469.95</b>	<b>54913.36</b>	<b>73451.70</b>	<b>65318.84</b>	<b>74546.32</b>	<b>68212.89</b>